

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01st July, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 47/2016(THC)(CZ) (W.P.No.10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.		
2.	Original Application No. 72/2016(CZ) (M.A.No.525/16)	Ajay Dubey (Wetland Authority) Vs. State of Rajasthan & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 76/2016(CZ)	Ajay Dubey (Mining) Vs. State of Madhya Pradesh & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Somesh Shukla, Adv.	
4.	Original Application No. 79/2016(CZ)	Gyanendra Dwivedi Vs. State of M.P. & 16 Ors.	Mr. Gyanendra Dwivedi, Adv.	
5.	Original Application No. 80/2016(CZ) (M.A.No.561/16) (M.A.No.615/16)	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Gyanendra Singh, Adv.	
6.	Original Application No. 69/2016(CZ)	Abhay Dixit Vs. State of M.P. & 4 Ors.	Mr. Abhay Dixit, Adv. Mr. Ankur Pastor, Adv.	
7.	Original Application No. 53/2016(CZ)	Jitendra Shrivastava Vs. Union of India & 9 Ors.	Mr. Shantanoo, Adv.	
FOR HEARING				
8.	Original Application No. 326/2014(CZ)	Shailendra Jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv Mr. Sachin K Verma Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in